NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP139/16	TP177/17	Hearing	391-394	Weg Industries India Pvt.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SINCHANA.M.R- (FOR ROC) Stelera.H.IL (9945320087)
2 RAYAPPA Y.H. (For petitioner) Sociogals (9980417262

Counsel for petitioner is present. Mrs. M.R. Sinchana, Advocate appearing for ROC and RD is present. Counsel filed a memo to show that notice was sent to RBI. Counsel also filed a certificate from Auditor regarding accounting treatment. Counsel undertakes to file affidavit that notices was not necessary to be served on the other authorities while sanctioning the scheme.

List it on 31.03.2017.

MEMBER (J)

MEMBER (T)